

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**ITEM No. 42**  
**TCP 26/2014**

**IN THE MATTER OF:**

Mr. Shridhar Vasudeo Bedekar & Ors  
v.

.... Petitioner/Applicant

V. P. Bedekar& Sons Pvt. Ltd. & Ors.

.... Respondent

**Order Under Section 241-242 of Companies Act, 2013**

**Order delivered on 30.06.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN**  
**HON'BLE. ACTG. PRESIDENT**

**SH. SHYAM BABU GAUTAM**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

Mr. Avinash R Khanolkar, Adv.

For the Respondent

Ms. Sarrah Khambati, Adv.

**ORDER**

At the request of the Counsels. List the matter on **29.07.2021**.

**Sd/-**  
**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**

**Sd/-**  
**(SHYAM BABU GAUTAM)**  
**MEMBER (TECHNICAL)**

30.06.2021  
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